

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-67(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY: Dreeshti Airtech Solutions

V/s.

M/s. AMR Infrastructures Pvt. Ltd.


SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code 2016

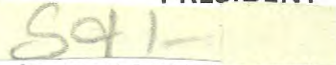
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

ORDER

Learned Counsel for the respondent is not present although his presence was required in accordance with the order dated 24.4.2017 when the matter was listed before the co-ordinate^{CA} Bench.

List on 28.4.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
26.4.2017